# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

UNSTARRED QUESTION No. 3195 TO BE ANSWERED ON 08.08.2023

### IMPLEMENTATION OF RPWD ACT

## 3195. SHRIMATI KANIMOZHI KARUNANIDHI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) the number of children with benchmark disability who have been provided access to free education till they attained the age of eighteen years as per Section 31 of the Rights of Persons with Disabilities (RPwD) Act, 2016 since its enactment;
- (b) the number of persons with benchmark disabilities who have been employed in posts reserved for them in the Government establishments as per Section 34 of the above Act since its enactment; and
- (c) whether all existing public buildings and infrastructure made are accessible for persons with disabilities as per Section 45 of the above Act, if so, the details thereof and if not, the reasons therefor?

### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a): Department of School Education and Literacy has informed that the Centrally sponsored Samagra Shiksha – an integrated scheme for school education covers children from pre-primary to senior secondary level including children with disabilities. As per Unified District Information System for Education Plus 2021-22, there are 22.40 lakh children with disabilities (CwD) enrolled in schools up to senior secondary level. The year wise details are as under:

S.No.	Year	CwD enrolment (Class I to XII)
i.	2018-19	21,11,497
ii.	2019-20	22,49,117
iii.	2020-21	21,69,171
iv.	2021-22	22,40,356

- (b): Department of Personnel and Training has informed that as per the data received from 79 Ministries/Departments of the Central Government including Attached/Subordinate Offices, as on 01.01.2020, total representation of persons with benchmark disabilities employees is 31,764.
- (c): Ministry of Housing and Urban Affairs has informed that 'Works, lands and buildings vested in or in the possession of the State' is a State subject. The details of buildings of States/Union Territories are not being maintained centrally. As regards central government buildings, Central Public Works Department reported completion of retrofitting work in 1100 Central Government buildings targeted under Accessible India Campaign.

\*\*\*\*